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GOVERNMENT OF JAMMU & KASHMIR
Department of Rural Development and Panchayati Raj
Civil Secretariat, Jammu

Notification
Jammu, the 6th April, 2018.

SRO 162 .- In exercise of powers conferred under clause (a) of sub section (1) of section 2 of the Jammu and Kashmir Panchayati Raj Act, 1989 and in partial modification of all the notifications issued on the subject, the Government hereby de-notify the following Panchayat Halqas from CD Block Srinagar South of District Srinagar:-

S.No	Name of the Panchayat Halqa
1	Bakshipora
2	Takenwaripora
3	Tengpora

By order of the Government of Jammu and Kashmir.

Sheetal
5/4/18
(Sheetal Nanda) IAS
Secretary to the Government

RD/Panch/132/2015-II

Dated 06 /4/2018

Copy to the:-

1. All Financial Commissioners
2. All Principal Secretaries to Government
3. All Commissioner/Secretaries to Government
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (w.T.s.c)
5. Divisional Commissioner, Kashmir
6. Chief Electoral Officer, J&K, Jammu.
7. Director, Local Bodies Kashmir.
8. Director, Rural Development Department, Kashmir.
9. Deputy Commissioner, Srinagar.
10. General Manager, Government Press, Kashmir.
11. Special Assistant to Hon'ble Minister for Department of Rural Development & Panchayat Raj for information
12. Pvt. Secretary to Secretary to Government, Department of Rural Development & Panchayat Raj for information of Secretary.
13. In-charge Website.